

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
AT CHENNAI**

Original Application No. 184 of 2025

Ravula Brahmananda Reddy
S/o. Ravula Venkat Reddy

... Applicant

-Vs-

1. Union of India,
Rep. by its Secretary and 8 others

... Respondents

**ACTION TAKEN REPORT OF THE DISTRICT GROUND WATER OFFICER,
YADADRI-BHUVANAGIRI DISTRICT - R5**

S.No.	Date	Description	Page No.
2	04.12.2025	Action Taken Report of the 5 th Respondent - The District Ground Water Officer, Yadadri-Bhuvanagiri District	1
6	12.12.2025	<u>ANNEXURE - I</u> Letter from the District Ground Water Officer R-5 to the District Collector, Yadadri-Bhuvanagiri District R-4	2

Place: Chennai

Date: 07.03.2026

Mrs. H. Yasmeen Ali

Standing Counsel for 5th Respondent

GROUND WATER DEPARTMENT
YADADRI BHUVANAGIRI DISTRICT

ACTION TAKEN REPORT IN O.A.NO.184 OF 2025 BEFORE THE HONOURABLE
NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI.

I. Upon enquiry about existing borewells in the lands of Ravula Brahmananda Reddy on 04.12.2025 ,

1. Ravula Vishwarupa Reddy admitted existence of five borewells in the agricultural lands mentioned in above O.A .No 184 of 2025 before the Honourable National Green Tribunal Southern Zone ,Chennai.

2. Ravula Vishwarupa Reddy admitted that four borewells in above mentioned agricultural lands were dug before the year 2002 and one borewell was dug after the year 2002.

3. Ravula Vishwarupa Reddy admitted that currently, all five borewells mentioned above are not in use.

II. Following contents mentioned in above O.A.No.184 of 2025 before the Honourable National Green Tribunal Southern Zone, Chennai pertaining to Ground Water department are admitted:

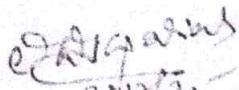
1. Point number 4 on page 18 of O.A.No.184 of 2025.

2. Point number 2 titled Report of the Ground Water Department on page 55 in Annexure 5 of O.A.No.184 of 2025.

3. Point number 4 on page 57 in Annexure 5 of O.A.No.184 of 2025.

III. Conclusion:

Ground Water department, Yadadri Bhuvanagiri does not have any objection in granting of Interim prayer in above mentioned O.A .No 184 of 2025 pending for adjudication before the Honourable National Green Tribunal, Southern zone, Chennai.


2025
District Ground Water Officer
Ground Water Department
Yadadri Bhuvanagiri Dist.
Bhuvanagiri



GOVERNMENT OF TELANGANA
GROUND WATER DEPARTMENT

From
Sri. P. Jyothi Kumar, M.Sc., B.C.J.,
Dy. Director &
District Ground Water Officer (I/c),
Groundwater Department,
Yadadri Bhuvanagiri district.

To
The Collector &
District Magistrate,
Yadadri Bhuvanagiri district.
Bhuvanagiri

⁸²⁷
Lr.4/TGGWD /DGWOY/ NGT/2025-26, Dt: 18/12/2025

Sir,

Sub:- Telangana State Ground Water Department –Action taken report-Submission -
Reg.

Ref:- Lr.No.C2/3091/2025 dated 01.12.2025 from The Collector & District
Magistrate ,Yadadri Bhuvanagiri.

In obedience to the reference cited above, please find Action taken report regarding O.A.No.184 of 2025 before the Hon'ble National Green Tribunal ,Southern zone,Chennai.attached to this letter, for your kind information.

Encl:-Action taken report.

Dt: 12/12/2025.
Place: Rayagiri,Bhongir.

[Signature]
20/12/25
District Ground Water Officer,
Yadadri Bhuvanagiri.

forwarded to E Seetha
[Signature]

Int
3429
20/12